

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 131 of 2013

Dated : 7th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Vianney Enterprises ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sumeet Lall
Mr. Shwetabh Sinha

Counsel for the Respondent(s) : Mr. Ramesh Babu for R-1
Mr. M.T. George and
Ms. Kavita K.T. for R-2

ORDER

Heard learned counsel for the parties.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member